

SL. No.10

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/2/2021
NAME OF THE COMPANY	Sai Sampath Vinayaka Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Venkata Satya Lakshmi Chelikani
NAME OF THE RESPONDENT(S)	RoC, Telangana
UNDER SECTION	252

ORDER

Due to internet connectivity issues, **matter is adjourned to 18.07.2024.**

SD/-
MEMBER (T)

SD/-
MEMBER (J)